

Title: Introduction of Constitution (Scheduled Castes) Order (Amendment) Bill, 2001 (Amendment of the Schedule)

15.38 hrs.

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI ADHIR CHOWDHARY : I introduce the Bill.
